NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.30/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CA No.130 of 2017 in CP No. 72/2008		
NAME OF THE COMPANY	Sanghi Textiles Pvt Ltd		
NAME OF THE PETITIONER(S)	Anand Prakash Sanghi & (6) Others		
NAME OF THE RESPONDENT(S)	Sanghi Textiles Pvt Ltd & (8) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambarans	Pcs	9849056652	L
	counsel fol	9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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A. Charleavarthy	Peters 1,345	9948914089	05

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

MEMBER (Judicial)